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SECTION (ii)

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE AND INDUSTRY
DEPARTMENT OF COMMERCE
DIRECTORATE GENERAL OF FOREIGN TRADE

NOTIFICATION NO.55 (RE- 2005)/2004-2009
NEW DELHI DATED THE 27TH MARCH, 2006

S.O.(E) In exercise of powers conferred by Section 5 of the Foreign Trade (Development & Regulation) Act,1992 read with paragraph 2.1 of the Foreign Trade Policy, 1st September, 2004 –31st March, 2009, the Central Government hereby makes the following amendments in the “ITC(HS) Classifications of Export and Import Items 1st September, 2004 –31st March, 2009” as under:

The condition stipulated in Column 5 against S. No.143 of Chapter 44 of Schedule 2 of the “ITC(HS) Classifications of Export and Import Items 1st September, 2004 –31st March, 2009” shall be relaxed for a period of two months with effect from 7th March, 2006 to allow export of 885.14 MT of A, B, C and D grades of Red Sanders Wood, in the form of log obtained from the Government of Andhra Pradesh through auction.

2. This issues in the public interest.

(K.T. CHACKO)
DIRECTOR GENERAL OF FOREIGN TRADE
AND EX-OFFICIO ADDITIONAL SECRETARY TO THE GOVT. OF INDIA

(Issued from F.No. 01/91/180/968/AM06/PC-III)

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By order etc.

Copy to all concerned :

(S.K. SHRIVASTAVA)
DEPUTY DIRECTOR GENRAL OF FOREIGN TRADE

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